

DIVISION BENCH

ITEM NO.190

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.73/ALD/2023

CORAM:

**3. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**4. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DIGVIJAY CAPITAL MANAGEMENT LIMITED THROUGH ITS VOLUNTARY LIQUIDATOR ASHOK KUMAR VERMA V/S ROC
UNDER SECTION	59(7) IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 23rd August, 2024.

-Sd-

(Court Officer)

11th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*